

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 07.12.2020

NOTICE

Take notice that the following matters listed on 10.12.2020 in the Court-II will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 800 of 2020	Rishima SA Investments LLC Vs. Sarga Hotels Pvt. Ltd. & Ors. Through Its Resolution Professional Ms. Savita Agarwal With	Rhea Verma	Ritoban Sarkar-R1 Shambo Nandy-R2 Aishwarya Kr. Awasthi- R3 Savita Agarwal-RP
2.	Comp. App (AT) (Ins) No. 892 of 2020	Shristi Infrastructure Development Corporation Ltd. Vs. Sarga Hotels Pvt. Ltd. Through its Resolution Professional Ms. Savita Agarwal & Ors.	Arijit Mazumdar	Rishav Banerjee-R1 Aishwarya Kumar Awasthi-R2 Rajul Jain-R3 Savita Agarwal-RP

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- 1. Notice Board**
- 2. Reception**
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By Order

-sd/-

Registrar